

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW- 30-2020

M/s. Swapna Developers

.... Petitioner

V e r s u s

South Goa Planning & Development
Authority and anr.

..... Respondents

Adv. Mr. Y. V. Nadkarni for the Petitioner.

Adv. Mr. Menino Pereira for the Respondent no.1.

CORAM: DAMA SESHADRI NAIDU, J.**DATE: 29th October, 2020.****ORDER:**

The petitioner's counsel informs the Court that he has filed a rejoinder and served a copy on the respondents' counsel. But the respondents' counsel wants to verify whether a copy is served on him.

2. Post the matter on 10/12/2020.

DAMA SESHADRI NAIDU, J.

AP/-